



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

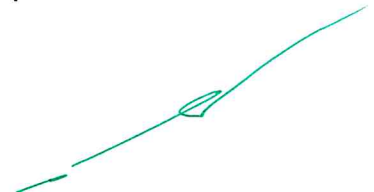
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 01/16	TP 96/16	For hearing	111	Ahamed Nizar Moideen Kunhi Kunhi-mahim Vs. Vintage Hotels (P) Ltd. & Anr.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	SATISH - K.Y	RESPONDENT 888 4321353	
②	K.V. BHASKYAN CHART	Petitioner 9003020650	

Counsel for petitioner is present. Junior counsel for respondent is present.

List it finally for further arguments on 07.12.2017.


MEMBER (J)


MEMBER (T)